

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Shri Satya Nath Sarma
District & Sessions Judge
Bongaigaon

Dated Guwahati, the _____ November, 2020.

Sub:- **Permission to avail HTC.**

Ref:- Your letter Nos. (i) DJB. I-2/2020/3716 dated 07.11.2020 and
(ii) DJB. I-2/2020/3726 dated 09.11.2020.

Sir,

With reference to the above, I am directed to inform you that you are allowed to visit your home at Lakhimpur village under Darrang District by availing Home Travel Concession for the current block period of 2020-2021 along with station leave permission from the evening of 12.11.2020 till the morning of 17.11.2020 with permission to use your official vehicle at your own cost.

During your absence the Chief Judicial Magistrate, Bongaigaon, in her absence the next senior most Judicial Officer at the station will remain incharge of his Court and Office till your return.

Yours faithfully

pdh

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ **4184 - 4186** /A. dated 12 | 11 | 20
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.

[Signature]
REGISTRAR (VIGILANCE)

[Signature]